

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 25
TO BE ANSWERED ON 03.02.2025**

Preparation for Los Angeles, 2028 Olympics

- 25. SHRI ANUP SANJAY DHOTRE:
SHRI YOGENDER CHANDOLIA:
SHRI DHARAMBIR SINGH:
SHRI BHOJRAJ NAG:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI PRADEEP KUMAR SINGH:
SMT. KRITI DEVI DEBBARMAN:
SHRI KHAGEN MURMU:
SHRI CHANDRA PRAKASH JOSHI:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the schemes to improve the infrastructure and facilities for the training of the athletes of the country in view of the preparation for the 2028 Olympics to be held at Los Angeles;

(b) the manner in which the Government is working with the private sector and corporate sponsors to raise funds to provide support to prepare the country for 2028, Olympics;

(c) whether there is any proposal to set up any new sports college in Kanker and Balod keeping in view that the demand for sports and physical education courses is increasing;

(d) if not, whether the setting up of the said college is likely to be announced in the Budget of this year; and

(e) whether the Government has any proposal for budget provision for promoting sports in the Kanker Baster division and if so, the details thereof?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

(a) “Sports” being a State subject, the responsibility for promotion / development of sports in the country, including providing sports facilities, rests primarily with the respective State/Union Territory (UT) Governments. However, the Central Government through its various Schemes supplements their efforts for promoting/developing sports in the country, which includes extending sports facilities in various States/UTs, viz.:

- (i) Khelo India Scheme;**
- (ii) Sports Training Centres through the Sports Authority of India (SAI);**
- (iii) National Sports Development Fund (NSDF)**

Further, the Sports Authority of India (SAI), an autonomous body under the administrative control of the Ministry of Youth Affairs & Sports creates / upgrades infrastructure in SAI Centres only.

Also, the details of the sports infrastructure sanctioned under Khelo India Scheme, across the country, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.

(b) The Government of India has adopted a holistic approach to prepare for the 2028 Olympics by actively engaging with private sector entities and corporate sponsors under CSR initiatives. Under the National Sports Development Fund (NSDF) of the Ministry of Youth Affairs & Sports (MYAS), the Government has been regularly interacting with the Corporate and Public Sector Undertakings requesting them to contribute to the NSDF and become active partners for the promotion of sports in the country. The NSDF serves as a vital channel to mobilize private contributions and corporate funding for sports development. Contributions from corporates to the fund are incentivized with tax benefits, encouraging greater participation. Funds raised through NSDF are utilized for providing international exposure & hiring world-class coaches.

(c) to (e) No Sir.
